

2017
IN THE HIGH COURT AT CALCUTTA
APPELLATE SIDE

No. 3164 - A

Dated, Calcutta, the 14th June, 2017

**From : Subhasis Dasgupta,
Registrar (Judicial Service),
High Court, Appellate Side,
Calcutta.**

To :

- 1) The District Judge of all Districts
including Andaman & Nicobar Islands,**
- 2) The Chief Judge, City Civil Court, Calcutta,**
- 3) The Chief Judge, City Sessions Court, Calcutta,**
- 4) The Chief Judge, Presidency Small Causes Court, Calcutta,**
- 5) The Secretary, Judicial Department, Govt. of West Bengal,**
- 6) Members of the Registry, The Hon'ble High Court,**
- 7) Director, West Bengal Judicial Academy.**

**Sub. : Filling up of the post of Professor of Law in Lal Bahadur Shastri
National Academy of Administration, Mussoorie on deputation
(including short-term contract)/absorption basis.**

Sir,

I am directed to inform that vide a Vacancy Circular being No.A-12011/18/2011-ADM dated 29.04.2017, Lal Bahadur Shahtri National Academy of Administration, Mussoorie has intimated that the post of Professor of Law in Lal Bahadur Shastri National Academy of Administration (LBSNAA), Mussoorie, will be filled up on deputation (including short-term contract)/absorption basis from amongst the eligible candidates (as mentioned in the said circular) with further intimation that details of the vacancy and prescribed form have been uploaded in the site of LBSNAA being www.lbsnaa.gov.in

In view of the above, I am further directed to request you to inform officers of West Bengal Judicial Service (eligible for the post as per the said circular) to visit the website of the academy (www.lbsnaa.gov.in) and if willing to download the contents so that the filled -in application form alongwith requisites (as sought for) are forwarded to the office of the undersigned so as to reach **on or before 20.06.2017** for further necessary action.

Yours faithfully,

Sd/-

Registrar (Judicial Service)